

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.22/241/HDB/2017
NAME OF THE COMPANY	Pioneer Phosphates Private Limited
NAME OF THE PETITIONER(S)	Tandava Krishna Udaya Sankar Lolla & another
NAME OF THE RESPONDENT(S)	Pioneer Phosphates Private Limited Sri Prudhvi Raj Rameti & (6) others
UNDER SECTION	241 -242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	+91630 33314	A Nagaraj
SVS Chowdary	Adv	98660 10103	SVS

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Nagaraj Kumar and Shri SVS Chowdary,
Learned Counsels for the Petitioner Company.

Post the case on 06.12.2017 for final hearing.


Member (T)


Member (J)